

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

121. IA 237/2023

IA 238/2023

IN

C.P. 277/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.07.2024**

NAME OF THE PARTIES: Aruna Rathi

V/s

Mertinez Entex Industries Limited

Appearance

For Petitioner /Applicant /Liquidator :

For Respondent :

SECTION 241(1), 242(4), 244(1) OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **03.09.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Saharukh--

Sd/-
LAKSHMI GURUNG
Member (Judicial)